

DIVISION BENCH

ITEM NO. 124

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No. 176/2022 IN CP (IB) No. 394/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S M/S AMITECH TEXTILES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th April, 2023.

-Sd-

(Deputy Registrar)

16th March, 2023

*Priya Agarwal
(Stenographer)*